

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 228 (ND)/2017

SECTION OF THE COMPANIES ACT: 58/59

In the matter of:

M/s Bezel Motors (P) Ltd. & Ors.

..... Petitioner

VS.

M/s. Adiva Hospitals Pvt. Ltd. & Ors.

..... Respondent

Order deliver on 5.10.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Ms. Ayushi Jain, Company Secretary

For the Respondent No. 3 : Shri Santosh Panday, Practicing Company Secretary

ORDER

Representative of petitioners has filed affidavit of service in relation to service of notice upon respondents vide diary no. 3123 dated 29.9.2017 alongwith tracking report.

Shri. Santosh Panday, Practicing Company Secretary appeared on behalf of Respondent no. 3. He submitted that directors of Company are out of the town. He also filed an authority letter signed by Shri Amit Vig, Officer in-charge, M/s Adiva Hospitals Pvt. Ltd. (Respondent No. 3)

List the matter before the Court No. 3 [Hon'ble Shri. R. Varadharajan, Member (Judicial)] on 16.10.2017.


(Shiv Ram Bairwa)
Registrar